

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

C. P. NO. 30/2007  
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN  
HON'BLE MEMBER (J)

SMT. INA MALHOTRA  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 15.07.2016 AT 02.00 P.M

NAME OF THE COMPANY: M/s Sh. T.R Arya V/s. M/s. Dilawari Motors Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

| S.NO. | NAME              | DESIGNATION | REPRESENTATION | SIGNATURE       |
|-------|-------------------|-------------|----------------|-----------------|
| 1.    | Ashok Kumar Janga | Advocate    | Respondents    | Ashok Kumar     |
| 2.    | Manish Aggarwal   | Adv.        | Resp           | Manish          |
| 3.    | Chaya Sharma      | Adv.        | Respondent     | Chaya Sharma    |
| 4.    | Ritika Shaw       | CSP         | Respondent     | Ritika Shaw     |
| 5.    | Ashish Dholakia   | Adv.        | Petitioner     | Ashish Dholakia |
| 6.    | Gautam Bajaj      | Adv.        | Petitioner     | Gautam Bajaj    |

**ORDER**

Certain citations have been filed by the respondents in respect of his opposition to the petitioner application for amendment of the petition.

2. Re-notify this case for further consideration on 11.08.2016 at 2.00 p.m.

Sd/-

(Ina Malhotra)

Member Judicial

Sd/-

(R. Vardharajan)

Member Judicial